## COURT-II

## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 207 of 2013

Dated: 6th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Rana Sugars Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory

Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

## <u>ORDER</u>

At the request of the learned counsel for the Appellant, post the matter for hearing on <u>6<sup>th</sup> March</u>, <u>2014</u>.

(Justice Surendra Kumar) Judicial Member (Rakesh Nath)
Technical Member

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